



- 3) The said Report filed by the Applicant is taken on record. No order is called for. The Interlocutory Application bearing IA No. 3506 of 2024, is disposed of as allowed.
- 4) Registry shall list the main Company Petition on Board as and when New/Pending Interlocutory Applications, if any, arising out of the present Company Petition are listed.

**Sd/-**

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Vedant Kedare

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT  
MEMBER (JUDICIAL)**